



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No. 244/2019

This the 29th day of November, 2019

Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)

Khemraj
Age – 34 years, Group C
S/o Shri Raghuvir Singh
R/o House No. 24, Main Road
Johripur, Delhi-110094. ...Applicant

(Applicant in person)

Versus

1. The Chairman
Delhi Subordinate Services Selection Board (DSSSB)
FC-18, Institutional Area, Karkardooma
Delhi-110092.
2. The Secretary
Delhi Subordinate Services Selection Board (DSSSB)
FC-18, Institutional Area, Karkardooma
Delhi-110092.
...Respondents

(through Ms. Sarita Aggarwal)

ORDER (Oral)

Hon'ble Mr. S.N. Terdal:

Applicant is present in person and submits that he wants to withdraw the OA. Permitted. Hence, the OA is dismissed as withdrawn. No costs.

(A.K. Bishnoi)
Member (A)

(S.N. Terdal)
Member (J)

/ns/